## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

ON NUMBER

**PETITION NUMBER** 

: TCP/20/2016

NAME OF THE PETITIONER(S)

: G. Sadayaramanujam & 2 others

NAME OF THE RESPONDENT(S)

: GGN Spinning Mills Private Limited and 4 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

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2. G. Baskon Advocité

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## **ORDER**

Counsels for both the parties are present. Counsel for R6 wanted few clarifications on the report of the auditor. The auditor in person has submitted the report on the clarifications sought by the Counsel for R6, the copy of which is given to the Counsel in open Court. Therefore, he is directed to give response to the same within 10 days. Put up on **25.09.2017 at 10.30 A.M.** 

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)